travel in the country are being violated with the collusion of Indian Airlines staff, such as loaders, etc.; and

(b) if so, what steps Government are taking or have taken to properly screen such employees?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) No, Sir. Violation of safety rules in this manner has come neither to the notice of the airlines nor the Government.

(b) Does not arise.

Value of Exports/Imports

- 272. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of COMMERCE be pleased to state:
- (a) what was the total value of exports to other countries during the last six months; and
- (b) what was the total value of imports during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR). (a) and (b) According to provisional data upto March, 1984, India's overall exports to other countries during the last six-months period from October, 1983 to March, 1984 were valued at Rs. 4864.68 crores whereas imports during the same period amounted to Rs. 8506.93 crores.

Racket in Air Tickets in Delhi

- 273. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether any racket in air tickets in Delhi in collusion with the Indian Airlines Traffic Assistants, Officers and travel agent has recently been detected;
- (b). if so, whether any enquiry has been conducted into th_e matter; and

(c) if the answer to part (bi above be in the affirmative, what are the details thereof.

to Questions,

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) No, Sir.

(b) and (c) Do not arise.

Income-Tax Assessment in respect of Madras Race Clnb

- 274. SHRI T. THANGABALU; Will the Minister of FINANCE be pleased to state:
- (a) whether the Madras Race Club is assessed to income-tax;
- (b) what are the details of the income-tax assessments made during the last three years in respect of the Club and the tax paid by it; and
- (c) what are the details of the other Race Clubs in India which are assessed to income-tax?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA): (a) to (c) The information is being collected and will be laid on the Table of the House as soon as it is received.

Loan Sought from the World Bank by the Tamil Nadn Government for Road Transport System

- 275. SHRI T. THANGABALU: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the Tamil Nadu Government has approached the World Bank to finance road transport system in Tamil Nadu;
- (b) what is the amount of loan sought by the Tamil Nadu Government and the amount offered by the World Bank; and
- (c) whether the World Bank has put a condition on the Tamil Nadu Government to raise the bus fare as a pre-condition for the sanctioning of the loan?

THE MINISTER OF FINANCE (PURI PRANAB TrTTMAR MUKHER-JEE): (a) International Develop-